

Parliament Session Alert

Winter Session: November 22 – December 20, 2012

Highlights

- ◆ Parliament meets for the Winter Session between November 22 and December 20, 2012. There will be a total of 20 sittings.
- ◆ The agenda for legislation includes 25 Bills pending for consideration and passing. The government plans to introduce 10 new Bills. We list these below.

Bills listed for Consideration and Passing

Short Title	Introduced on	Status
The Educational Tribunals Bill, 2010	3 May 2010 Lok Sabha	Passed by LS on 26 Aug 2010; Pending in RS
The National Accreditation Regulatory Authority for Higher Educational Institutions Bill, 2010	3 May 2010 Lok Sabha	Standing Committee Report on 12 Aug 2011
The Prohibition of Unfair Practices in Technical Educational Institutions, Medical Educational Institutions and University Bill, 2010	3 May 2010 Lok Sabha	Standing Committee Report on 30 May 2011
The Architect (Amendment) Bill, 2010	31 Aug 2010 Rajya Sabha	Standing Committee Report on 24 Jan 2011
The Banking Laws (Amendment) Bill, 2011	22 Mar 2011 Lok Sabha	Standing Committee Report on 13 Dec 2011
The Pension Fund Regulatory and Development Authority Bill, 2011	24 Mar 2011 Lok Sabha	Standing Committee Report on 30 Aug 2011
The Insurance Laws (Amendment) Bill, 2008	22 Dec 2008 Rajya Sabha	Standing Committee Report on 13 Dec 2011
The Forward Contracts (Regulation) Amendment Bill, 2010	6 Dec 2010 Lok Sabha	Standing Committee Report on 22 Dec 2011
The Companies Bill, 2011	14 Dec 2011 Lok Sabha	Standing Committee Report on 26 Jun 2012
The Enforcement of Security Interest and Recovery of Debts Laws (Amendment) Bill, 2011	12 Dec 2011 Lok Sabha	Not referred to Standing Committee
The Prevention of Money-Laundering (Amendment) Bill, 2011	27 Dec 2011 Lok Sabha	Standing Committee Report on 9 May 2012
The Lokpal and Lokayuktas Bill, 2011	22 Dec 2011 Lok Sabha	Passed by LS on 27 Dec 2011; RS Select Committee granted time upto last day of first week of Winter Session 2012
The Whistle Blowers Protection Bill, 2011	26 Aug 2010 Lok Sabha	Passed by LS on 27 Dec 2011; Pending in RS
The Prevention of Bribery of Foreign Public Officials and Officials of Public International Organisations Bill, 2011	25 Mar 2011 Lok Sabha	Standing Committee Report on 29 Mar 2012
The Unlawful Activities (Prevention) Amendment Bill, 2011	29 Dec 2011 Lok Sabha	Standing Committee Report on 28 Mar 2012
The Protection of Women from Sexual Harassment at Workplace Bill, 2010	7 Dec 2010 Lok Sabha	Passed by LS on 3 Sep 2012; Pending in RS

Short Title	Introduced on	Status
The Constitution (108th Amendment) Bill, 2008 (Women's Reservation Bill)	6 May 2008 Rajya Sabha	Passed by RS on 9 Mar 2010; Pending in LS
The Constitution (110th Amendment) Bill, 2009 (Reserves for women 50% of seats in panchayats)	26 Nov 2009 Lok Sabha	Standing Committee Report on 28 Jul 2010
The Constitution (117th Amendment) Bill, 2012 (Reservation in promotion to SCs and STs with retrospective effect)	5 Sep 2012 Rajya Sabha	Not referred to Standing Committee
The Constitution (Scheduled Castes) Order (Amendment) Bill, 2012 (Modifies SC lists of Kerala, Madhya Pradesh, Odisha, Tripura and Sikkim)	21 May 2012 Lok Sabha	Standing Committee Report on 24 Aug 2012
The Motor Vehicles (Amendment) Bill, 2007	15 May 2007 Rajya Sabha	Passed by RS on 8 May 2012; Pending in LS
The Warehousing Corporations (Amendment) Bill, 2011	8 Dec 2011 Lok Sabha	Standing Committee Report on 30 Aug 2012
The National Highways Authority of India (Amendment) Bill, 2011	19 Dec 2011 Lok Sabha	Standing Committee Report on 15 Mar 2012
The Citizenship (Amendment) Bill, 2011	8 Dec 2011 Rajya Sabha	Standing Committee Report on 28 Mar 2012
The North-Eastern Areas (Reorganisation) Amendment Bill, 2011	7 Dec 2011 Lok Sabha	Passed by LS on 3 Sep 2012; Pending in RS

Bills listed for Introduction

Short Title

The Agricultural Bio-Security Bill, 2012
 The Biotechnology Regulatory Authority of India Bill, 2012
 The Central Universities (Amendment) Bill, 2012
 The Coal Mines (Conservation and Development) Amendment Bill, 2012
 The Competition (Amendment) Bill, 2012
 The Criminal Law (Amendment) Bill, 2012
 The Governor's (Emoluments, Allowances and Privileges) Amendment Bill, 2012
 The Indecent Representation of Women (Prohibition) Amendment Bill, 2012
 The Merchant Shipping (Amendment) Bill, 2012
 The Wildlife (Protection) Amendment Bill, 2012

Sources: PIB, PRS.

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